

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
23.09.2022 AT 02:30 PM THROUGH VIDEO CONFERENCE.

IA (IBC) 979/2022 in Company Petition IB/202/2021
U/s 95 of IBC, 2016

IN THE MATTER OF:

Central Bank of India

... **Petitioner**

Vs

Mr. MSP Rama Rao & Konaseema Gas Power Ltd ... **Respondents**

C O R A M:-

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)

ORDER

IA (IBC) 979/2022:-

Ld. Counsel Smt. JVL Bharati for the RP and Ld. RP Shri. Madasa Kumar present.

At request matter stands adjourned to 10.10.2022.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)